

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3404/2021

This the 17th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mohd. Shafi Dar (age 46 years), S/o Gh. Mohd Dar R/o E-282 Government Quarters Janipura, Colony, Jammu.

.....Applicant

(Advocate:- None present)

Versus

1. Chairman, Jammu and Kashmir Legislative Council, Srinagar.
2. Secretary, J&K Legislative Council, Srinagar.
3. Mohd. Maqbool Bhat, S/o Mohd Fateh Bhat Incharge Watch and Ward officer, J&K Legislative Council, Srinagar.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The case was filed by the applicant when he was 46 years old and now he will be approximately 64 years old.

2. Despite the name of learned counsel for the applicant being there in the cause list, he has not joined the video conference today. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**